

(c) As per IOCL the increase was due to increase in prices of both petrol and diesel in the international oil market and depreciation in the Indian Rupee – US dollar exchange rate after the previous downward price revision effective 4th February, 2015.

**Use of domestic LPG cylinders for commercial purposes**

\*99. SHRI RAM KUMAR KASHYAP: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) Whether the use of domestic LPG cylinders for commercial purposes is continuing unabated leading to an acute shortage;

(b) whether serpentine queues of customers seeking to refill their gas cylinders can be seen at various open godowns of the LPG suppliers all across the State in Haryana; and

(c) if so, the details of measures taken to ensure that LPG gas cylinders are provided to the customers at their registered address within 4-6 hours of request ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Public Sector Oil Marketing Companies (OMCs) have reported that there is no permanent shortage of LPG in the State of Haryana and they are meeting the demand of customers registered with them. However, the possibility of malpractice/ irregularities in distribution of subsidized domestic LPG cylinders by unscrupulous elements cannot be ruled out due to the lower retail price of subsidized LPG for domestic use *vis a vis* the market price for commercial LPG. OMCs are on vigil to prevent and take action against black marketing of cylinders. It is further stated that it is precisely to check malpractice of diversion of domestic LPG cylinders that Government has launched the Direct Benefit Transfer Scheme "PAHAL" in the entire country. This is the world's largest cash transfer scheme. The scheme ensures that LPG cylinders move in the entire supply chain at market determined price thereby checking diversion of LPG cylinders. While 80% of LPG consumers have joined the scheme across the country, 75% of LPG consumers have joined the scheme in Haryana. This will effectively curb diversion of LPG cylinders and associated malpractices.

OMCs also carry out surprise inspections at distributors premises, conduct refill audits, surprise checks at customers premises, en-route checking of delivery vehicles etc. If LPG distributors are found guilty of any malpractice, punitive action is taken in accordance with the provisions of the Marketing Discipline Guidelines (MDG).

Moreover, several other initiatives have been taken by the Government viz. capping on supply of subsidized cylinders, de-duplication, a 24x7 LPG service portal [www.MyLPG.in](http://www.MyLPG.in), which also help to curb malpractices in LPG distribution.

OMCs have stated that their LPG distributors endeavor to supply refills normally within seven working days from the date of booking. However, backlog in supply does occasionally occur in some markets, due to reasons beyond control like strikes/bandhs/agitations by contract labours, transporters/trade unions etc. which is met by augmenting supplies to the affected markets by operating the bottling plants on Sundays/holidays.

### **Ticketed Monuments**

\*100. SHRI D.P. TRIPATHI: Will the Minister of CULTURE be pleased to state:

- (a) the mechanism for deciding cost of entry ticket for our major monuments under the Archaeological Survey of India (ASI);
- (b) the details of the ticketed monuments and their entry fee;
- (c) how much amount is collected every year from these monuments; and
- (d) where does the collected amount go eventually?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) As per guidelines envisaged in Rule 6 of the Ancient Monuments and Archaeological Sites and Remains Rules, 1959, the cost of entry ticket for major monuments under Archaeological Survey of India has been decided.

(b) The details of 116 ticketed monuments/sites which include World Heritage Monument and other ticketed monuments under the Archaeological Survey of India are given in the Statement-I (*See below*). The details of World Heritage ticketed monuments under Archaeological Survey of India are given in the Statement-II (*See below*). The rate of entry fee on these monuments/sites is as under:

#### **Ticketed World Heritage Monuments**

##### **Other ticketed monuments**

- (i) Citizens of India\*

₹ 10/- per head ₹ 5/- per head

- (ii) Others

(Foreigners) ₹ 250/- per head ₹ 100/- per head

\*The rate for citizens of India is also applicable to 'South Asian Association for Regional Cooperation' countries (SAARC) and 'Bay of Bengal Initiative for Multi-Sectoral Technical and Economic Cooperation (BIMSTEC)' countries.